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Secretary

A.A.
Board No. 127/19

Date 27/12/2019

30/12

From:

Mr. Cyprian Simon Silveira,
R/o H. No. E-3/80,
Tivai Waddo, Calangute,
Bardez-Goa
Mob: 8806385837

Date: 27/12/2019

To,
Goa Coastal Zone Management Authority,
Deendayal Bhavan,
Porvorim-Goa

Sub: Complaint against Mr. Francis Rodrigues, resident of Tivai Waddo, Calangute, Bardez Goa, for illegal construction of road within 200 to 400 mts of High Tide Line at Tivai Waddo, Calangute, Bardez Goa.

Sir,

1. This is to inform you that I am resident of House No. E-3/80 situated at Tivai Waddo, Calangute, Bardez Goa which is situated in the property bearing survey no. 158/6 of village Calangute which is within coastal Regulation Zone. Mr Francis Rodrigues who is now Sarpanch of Village Panchayat Calangute claims to have purchased part of the Plot under S. No. 158/2 and has started construction of building in this plot which is within CRZ area.
2. That on 24/12/2019 Mr Francis Rodrigues Sarpanch of Village Panchayat of Calangute have further undertaken illegal construction of the road through the property bearing survey no. 158/4 and 158/6, which was not existing. The road actually is at different location which is marked on ODP Calangute 2025.
3. The said illegal construction of road has blocked my access to my house and this road is being constructed at different location then the road marked on ODP. The road is being made from S. No. 158/4 and 158/6 of Village Calangute.
4. The same is done without necessary approval from Government authorities such as CRZ Department or Town and Country Planning Department and NGPDA. This property falls within CRZ area and no permission has been obtained for this construction. There was no public tender issued for construction of road.
5. It is also found that no land acquisition proceedings have been initiated for the purpose of making road and said illegal construction of road is illegal.

.....2/-

-2-

6. The same is done high-handedly and in defiance of the law. I have my mundkarial house in s. no. 158/6 and entire plot is in our occupation and I have strong objection to this construction. This construction is within 200 to 400 mts of high tide line and this construction has damaged the ecology in this area and will cause nuisance in the locality. It is also against true notified outline development plan by NGPDA. I have filed complaint before panchayat and BDO on 24/12/2019, but no action is taken.
7. It/ is therefore necessary to stop the aforesaid illegal construction of the road and remove the road and further it is necessary to stop illegal construction being done by Francis Rodrigues in S. No. 158/2 (Part).
8. I bring to your notice that Hon'ble High Court in WP 125/1996, Up 422/1999, 540 moto up 2/2006 has directed the authorities to keep strict vigilance on illegal construction in CRZ area.

In view of above, I kindly request you to take immediate action in the matter and issue necessary stop work order to prevent further illegal activities. I request you to conduct site inspection immediately. In case no action is taken within twenty four hours and the construction is not demolished then I shall be forced to approach Hon'ble High Court which you may kindly hate.

Thanking you,



(Cyprian Simon Silveira)

Member Secretary
G.C.Z.M.A.
Inward No. 524.0/L
Date 29-01-2020



OFFICE OF THE DY. COLLECTOR & S.D.O. MAPUSA GOA

Government Complex Building, Morod, Mapusa Goa.

Phone No:- 0832-2262038 (Fax) 2250398

Email: sdm-mapusa.goa@nic.in

No. DC/MAP/CRZ/Cyprian Silveira/2020/ 805

Date: 29/1/2020

To,
The Member Secretary,
Goa coastal Zone Management Authority,
Porvorim Goa.

Sub:-Regarding construction of house in sy. No. 158/2 and construction of road in Sy. No. 158/6 and 158/2 of Calangute Village.

Sir,

Please find enclose here with a report No. MAM/BAR/CI-II/8-Point/CRZ/Calangute /2020/674 dated 29/1/2020 along with the enclosure received from the Mamlatdar of Barde, Mapusa Goa on the subject cited above.

The same is forwarded to you for information and necessary action.

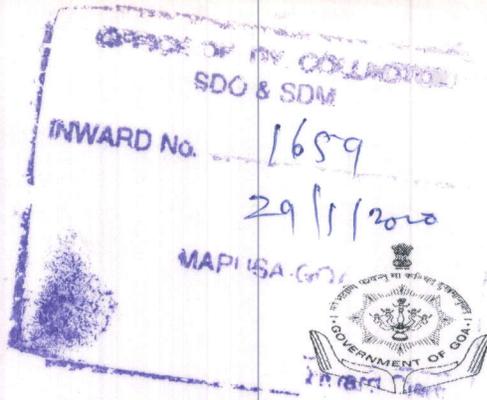


Yours faithfully,

Akshay Potekar

(Akshay Potekar)
Dy. Collector & Sub Divisional Officer
Mapusa-Sub-Division
Mapusa-Goa.

Encl.: As above all original report.

CRZ MATTER**OFFICE OF THE MAMLATDAR OF BARDEZ, MAPUSA GOA**

Government Offices Complex Building,

Morod, Mapusa Goa

Phone No. 2262233 (Fax), 2262210

E-mail: mam-bardez.goa@nic.in

No. MAM/BAR/CI-II/8-Point/CRZ/Calangute/2020/674 Date : 29/1/2020

To,
The Dy. Collector & SDO,
Mapusa, Bardez - Goa.

Sub.: Regarding construction of house in sy. No. 158/2 and construction of road in Sy. No. 158/6 & 158/2 of Calangute village.

Sir,

With reference to the above, necessary inquiry was conducted through the Talathi of Calangute in respect of property bearing Sy. No. **158/6 & 158/2 of Calangute village** in Bardez Taluka and the said Talathi submitted information/report and the same is submitted point wise as desired by you.

1.	Date of construction	Road constructed in Sy. No. 158/2 & 158/6 around 3 months back and house construction is presently going on in Sy. No. 158/2 of Calangute village
2.	Whether there is extension/addition done to the old house by extending the plinth area, if so the details thereof.	New road construction having a length of 80 mts X 3 mts width and new house construction of having an area of 30 sq mts approximately.
3.	Whether there is construction carried out is house, date, month and year of construction.	Road constructed in Sy. No. 158/2 & 158/6 around 3 months back and house construction is going on in Sy. No. 158/2 of Calangute village
4.	Whether the approval GCZMA has been obtained.	Not produced.
5.	Whether construction carried out falls within the CRZ limit, if so within how many meters from the HTL.	Yes, within 200 mts from HTL.
6.	What is the total area of construction at present.	New road construction having a length of 80 mts X 3 mts width and new house construction of having an area of 30 sq mts approximately.
7.	What was the plinth area of old house if any.	No
8.	Whether there is any violation of CRZ Regulation if so.	Yes.

This is for your kind information and necessary action.

Yours faithfully,

(Laxmikant Kuttikar)
Mamlatdar of Bardez Taluka
Mapusa - Goa

Encl.:

- 1) Talathi Report dated 28/1/2020 from Talathi of Calangute village along with enclosures.

CRZ MATTER
OFFICE OF THE MAMLATDAR OF BARDEZ, MAPUSA GOA

Government Offices Complex Building,

Morod, Mapusa Goa

Phone No. 2262233 (Fax), 2262210

 E-mail: mam-bardez.goa@nic.in

No. MAM/BAR/CI-II/8-Point/CRZ/2020

Date : 28th Jan 2020

 To,
 The Mamlatdar of Bardez,
 Mapusa, Bardez - Goa.

Sub.: ILLEGAL CONSTRUCTION OF HOUSE IN SY. NO 158/2
 AND CONSTRUCTION OF ROAD IN SY. NO 158/6 OF
Ref. No.: CALANGUTE VILLAGE
 LETTER FROM CYPRIAN SILVEIRA dt. 2ND JAN 2020

Sir,

With reference to the above, necessary inquiry was conducted through the Talathi of Calangute in respect of property bearing Sy. No. of Calangute Village in Bardez Taluka within CRZ limit by and the said Talathi submitted information/report and the same is submitted point wise as desired by you.

1.	Date of construction	Road constructed in sy. NO 158/2 & 158/6 around 3 month back HOUSE CONSTRUCTION IN SY. NO. 158/2 IS GOING ON
2.	Whether there is extension/addition done to the old house by extending the plinth area, if so the details thereof.	NEW ROAD CONSTRUCTION HAVING LENGTH 80M X WIDTH 3MTS. NEW HOUSE CONSTRUCTION HAVING AREA 30.58. MTS
3.	Whether there is construction carried out is house, date, month and year of construction.	- NA -
4.	Whether the approval GCZMA has been obtained.	- NO -
5.	Whether construction carried out falls within the CRZ limit, if so within how many meters from the HTL.	BOTH ROAD & HOUSE FALLS WITHIN CRZ 10-200MTRS FROM H.T.L.
6.	What is the total area of construction at present.	HOUSE AREA IS AROUND 30 sq mts IN SY. NO 158/2 AND ROAD HAVIN LENGTH 80M X WITH 3MTS IN 158/2 & 158/6
7.	What was the plinth area of old house if any.	- NO - NEW CONSTRUCTION
8.	Whether there is any violation of CRZ Regulation if so.	YES. BOTH ILLEGAL CONSTRUCTION OF ROAD & HOUSE FALLS WITHIN 200MTRS FROM H.T.L.

This is for your kind information and necessary action.

* Enclosed: 1. Rough sketch.

2. Form no 14 XIV of sy. NO. 158/2 & 158/6 of Calangute village

Yours faithfully,

Talathi of Calangute village

the f^old *Tivai vaddo* FORM I & XIV

Number *158* Sub. Div : Number *2* Tenure
 हिस्ता नंबर सत्ताप्रकार



Village *Calangute*
 नोंव
 Taluka *Bardez*
 तालुका

Khata No. *50*
 खातें नंबर

I Cultivable Area लागण क्षेत्र	Ha. Ars. हे. आर.	Name of Occupant कबजेदाराचे नांव	Mutation No. केरफार नं.	Name of the Tenant कुळाचे नांव
Dry Crop जिरायत	<i>0.12.75</i>	<div style="border: 1px solid black; padding: 5px;"> <i>Luis Adwaries Santiago</i> <i>34691</i> </div>		
Garden बागायत	<i>0.21.75</i>			
Rice तरी				
(i) Khajan खाजन		<div style="border: 1px solid black; padding: 5px;"> <i>Hozer H. Khajotia</i> <i>680</i> </div>		Other rights इतर हक्क Name of the person holding rights and nature of rights इतर हक्क धारण करणाऱ्याचे नांव व हक्काचा प्रकार House No $\frac{E}{3}$ 103 Domicia Fernundes Munkasin has got own house in land lord property and one hut own by Munkasin. House No $\frac{E}{3}$ 85 Caridade Rodrig... Munkasin has got his own house in land lord property.
(ii) Ker केर				
(iii) Morad मोरड				
Un-Cultivable Area				
Pot-Kharab पोट खराब		<div style="border: 1px solid black; padding: 5px;"> <i>Francisco Antonio Rodrigues</i> <i>Adelin Lobo e Rodrigues</i> <i>2529</i> <i>1803</i> </div>		
(a) Class (a) वर्ग (अ)	<i>0.01.00</i>			
(b) Class (b) वर्ग (ब)	<i>0.00.25</i>			
Total Cultivable Area	<i>0.12.75</i> <i>0.21.75</i>			
Un-Cultivable Area				
Pot-Kharab				
(a) Class (a)				
(b) Class (b)				
Total Cultivable Area	<i>0.01.25</i>	<div style="border: 1px solid black; padding: 5px;"> <i>Louisa Maria Mathias</i> <i>Avis Jane Pothan</i> <i>Joe Emanuel Santiago</i> <i>34691</i> </div>		
Un-Cultivable Area	<i>0.14.00</i>			
Total Cultivable Area	<i>0.23.00</i>			
Assessment	Rs. P. 5. 5.			
Land Revenue				
Predial				
Rent				



DETAILS OF CROPPED AREA
 पिकाखालील क्षेत्राचा तपशील

Year वर्ष	Name of Cultivator लागण करणाऱ्याचे नांव	Mode रीत	Season मोसम	Name of Crop पिकाचे नांव	Irrigated बागायत		Unirrigated जिरायत		Land not available for Cultivation नापिक जमिन		Source of Irrigation सिंचनाचा प्रकार	Remarks बेरा
					Ha. Ars. हे. आर.	Ha. Ars. हे. आर.	Nature प्रकार	Area क्षेत्र Ha. Ars. हे. आर.				
970-71												

25/02/2020
 FAMILY OF ...

OVERLEAF BLANK

No. MAM/BAR/

Name of the Field *Tivai Vaddo* FORM No. I & XIV
शेताचे नांव नमुना नं. १ व १४Village *Calangute*
गांवाचे नांवSurvey Number *158* Sub-Div. Number *6* Tenure *60*
सर्व्हे नंबर हिस्सा नंबर सत्ताप्रकार खाते नंबरTaluka *Bardiz*
तालुका

I. Cultivable Area लागण क्षेत्र	Ha. Ars. हे. आर.	Name of the Occupant कब्जेदाराचे नांव	Mutation No. फेरफार नं.	Name of the Tenant हुज्याचे नांव
(a) Dry Crop..... जिरायत	0.03.00	<i>felizardo Cobo</i>	<i>36507</i>	<i>M.L.</i>
(b) Garden..... बागायत				
(c) Rice..... तरी				
(i) Rice..... खाजण	7	<i>Jose Francis Silveira.</i>		
(ii) Rice..... केर				
(iii) Rice..... मोरड				
Total Cultivable Area एकूण लागण क्षेत्र	0.03.00			
II. Un-Cultivable.... नापिक	7			Other rights इतर हक्क Name of the person holding rights and nature of rights इतर हक्क धारण करणाऱ्याचे नांव व हक्काचा प्रकार <i>H.NO 5/80 selegrina Silveira. Muancaim has got his own house in h.h. property</i>
Pot-Kharat..... पोट खराब				
(a) Class (a).... वर्ग (अ)				
(b) Class (b).... वर्ग (ब)	0.00.50			
Total Un-Cultivable Area एकूण नापिक जमी	0.00.50			
Grand Total एकूण	0.03.50			
Assessment आकार	Rs. P. रु. पै.			
Foro फोर				
Predial पेदियाल				
Rent रेंट				

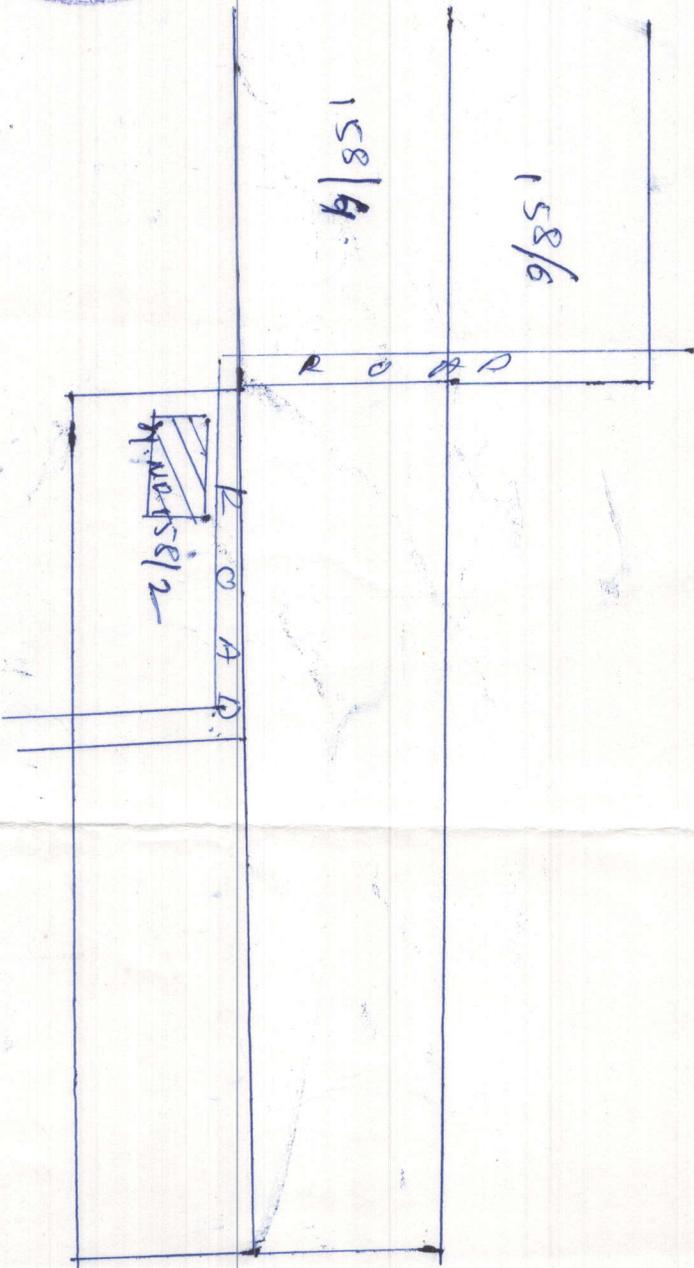
Year वर्ष	Name of Cultivator लागण करणाऱ्याचे नांव	Mode रीत	Season मौसम	DETAILS OF CROPPED AREA पिकाखालील क्षेत्राचा तपशील				Source of Irrigation सिंचनाचा प्रकार	Remarks शेरा	
				Name of Crop पिकाचे नांव	Irrigated बागायत	Unirrigated जिरायत	Land not available for cultivation नापिक जमीन			
					Ha. Ars. हे. आर.	Ha. Ars. हे. आर.	Nature प्रकार			Area/क्षेत्र Ha. Ars. हे. आर.
2009-10										
2010-11										

Talathi of Calangute
28/Jan/2020

ROUGH SKETCH SHOWS ILLEGAL CONSTRUCTION OF HOUSE AND ROAD
CONSTRUCTED IN SQ. NO 158/6 & 158/2 OF CALANGUTE VILLAGE



[Signature]
Talathi of Calangute Saza



INDEX
 → CONSTRUCTION AREA 205 SQM
 ROAD CONSTRUCTED AROUND
 BOMTS LENGTH & BMTS. WIDTH

[Signature]

Site Inspection report pertaining to alleged illegal construction of new road through the property bearing survey no. 158/4 and 158/6 and a house in Survey no. 158/2 of village Calangute

As per the instruction of Member Secretary, Goa Coastal Zone Management Authority, an inspection was carried out on 10th February, 2020 from 11:30 am onwards. The undersigned Expert Member along with Mr. Devendra Gaonkar, Field Surveyor, GCZMA visited the site and carried out the inspection.

Observations and recommendations:

1. The respondent Mr. Francis Rodrigues R/o 3/88 B Tiwaiwado, Calangute was not present at the site.
2. The complainant Mr. Cyprian Simon Silveira, R/o ER-3/80, Tiwaiwado, Calangute was present during the inspection.
3. It is recommended to do a mapping through DSLR in order to ascertain the factual details of Survey number through which the roads are passing through at loco.


Sujeetkumar Dongre
Expert Member
GCZMA
17.02.2020

Site Inspection report pertaining to alleged illegal construction of new road through the property bearing survey no. 158/4 and 158/6 and a house in Survey no. 158/2 of village Calangute, Bardez Goa

As per the instruction of Member Secretary, Goa Coastal Zone Management Authority, an inspection was carried out on 10th February, 2020 from 11:30 am onwards. The undersigned Expert Member along with Mr. Devendra Gaonkar, FS from GCZMA and Mr. Rajesh Harmalkar FS, from DSLR visited the site and carried out the inspection.

Subsequently, the Expert Member recommended doing a mapping through DSLR in order to ascertain factual details of Survey number through which the alleged road is passing through at loco.

Accordingly, Mr. Devendra Gaonkar from GCZMA and Mr. Shri Rajesh Harmalkar FS, DSLR, visited the site on 17.02.2020 and mapped the factual details and submitted their report to the office of GCZMA on 18.02.2020.

Based on my field visit and subsequent map prepared by the DSLR, followings are observations.

1. The respondent Mr. Francis Rodrigues R/o 3/88 B Tiwaiwado, Calangute was not present at the site during the inspection.
2. The complainant Mr. Cyprian Simon Silveira, R/o ER-3/80, Tiwaiwado, Calangute was present at the site during the inspection.

3. It is observed that a new road has been constructed which is passing through survey numbers **158/1, 158/3, 158/4, 158/4D, 158/5 and 158/6** of village Calangute, Bardez covering a total distance of about 80 meters. A map developed by the DSLR is annexed.



4. It is observed that a new house is being constructed in Survey No. **158/2** of village Calangute, Bardez. The construction is in its advance stages.



5. Both the road and the house falls within 200 to 500 meter of CRZ notified area.
6. No documents were found either in the GCZMA file or on site to prove the construction of the road and the house in above mentioned survey numbers is legal. However, a permission was granted to construct a compound wall in the property bearing survey no. 158/2 of Calangute Village Ref. No. GCZMA/N/14-15/89/1603 dated 29/09/2015.
7. The Authority may deliberate and take appropriate decision.



Sujeetkumar Dongre
Expert Member
GCZMA
22.02.2020

Note: Annex Map developed by DSLR. For a better clarity of image, original map may be referred.